E-mail:- rg.ngt@nic.in

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नईदिल्ली / New Delhi – 110001
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NGT/PB/92/Admin/2014 (pt.)/278 14th May, 2019

Sub: Advertisement for engagement of Consultant on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited from eligible candidates/retired government officials (Central/State/PSU) for engagement as Consultant on contractual basis for a period of 3(three) months which may be further extended depending upon the performance/requirement or as may be decided by the Competent Authority, as per the following criteria.

Sl. No	Name of the posts & Number	Eligibility	Age limit	Place of assignment	remuneration
I.	Consultant - 03	Retd. From the office of Central / state Government / as per the requirement of assignment	Maximum of 62 years at the time of engagement	National Green Tribunal Principal Bench, New Delhi	To be decided by the Competent Authority on the basis of salary minus pension plus DA

2. The terms and conditions for the above engagement shall be as follows:

i. The person engaged shall perform their duties as assigned by the controlling officer from time to time.
ii. One casual leave shall be given in a month, to be availed with prior permission.
iii. In special circumstances, a consultant can be called for service on holidays or duties can be assigned beyond normal working hours. The consultants are required to mark the biometric attendance.
iv. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
v. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.
vi. He shall perform his obligation with all necessary skills, diligence, efficiency and economy.
vii. During the term of service, he shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.
viii. He shall treat all the information as confidential and use the same only for the purpose of the performance of service.
ix. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.

x. The engaged persons, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.

3. The Competent Authority reserves the right either to make engagement or may proceed for engagement even though the candidates have applied for the posts.

4.. Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the **"Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001** on or before 27/05/2019 (5:00 PM).

14.5.19

(Dr. Sukhda Pritam)
Deputy Registrar

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. PA to Ld. Registrar General
4. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune) to notify in the Notice Board.
5. Ld. Deputy Registrar (Admn./Judicial)
6. AAO cum DDO, NGT
7. All Section In-charge, NGT, PB
8. Computer In-charge for uploading on the website
9. Guard file
10. Concerned Office File

National Green Tribunal/राष्ट्रीयहरितअधिकरण

Principal Bench/प्रधानन्यायपीठ

Faridkot House/Copernicus Marg/फरीदकोटहाउस,कॉपरनिकसमार्ग,

New Delhi/नईदिल्ली-110001

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APPLICATION FORM FOR ENGAGEMENT OF CONSULTANT ON CONTRACTUAL BASIS

NOTICE DATED: /05/2019

POST APPLIED FOR : CONSULTANT

Paste recent passport size photo

1. Name (in block letters) : .....
2. Father's/ Husband Name : .....
3. Sex : .....(Male/Female)
4. Category GENERAL/ OBC/ SC/ ST
5. Postal Address (For correspondence) :.....

   .....

   .....

   Contact No. (Mobile & Landline) : .....
6. Permanent Address : .....

   .....

   .....

   (Alternative Contact No.) : .....
7. E-mail id : .....
8. Fax No. : .....
9. Date of Birth : .....

Years	Months	Days

10. Educational Qualification:

Exam Passed	Board/ University	Year of passing	Subjects	Division	Percentage

11. **Professional Qualification:**

Exam Passed	Board/ University	Years of Passing	Subjects	Division	Percentage

12. **Experience:**

Post held	From	To	Scale of Pay/ consolidate pay	Ministry/Department	Subject handled (in brief)

13. Any Other Information (Please attach separate sheet, if required) :

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DECLARATION

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

(Signature)

Date:.....

Place:.....